COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 262 OF 2016 & IA NO. 547 OF 2016

Dated: 21st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Chennai Metro Rail Ltd. Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Corporation

Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Senthil Jagadeesan

Ms. Shruti Iyer

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Sethu Ramalingam for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>08.11.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt